

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 11

Dated Guwahati, the 7th February, 2017

Hon'ble the Chief Justice has been pleased to order Mrs. Kanchan Newar, Joint Registrar (Vigilance) to look after the house keeping of the Judges' Guest House, in addition to her own duties as Joint Registrar (Vigilance) under the guidance of the Hon'ble Judges' Guest House Committee.

By Order,

Sd/- H.K.SARMA,
REGISTRAR GENERAL

Memo No. HC. III - 24/2016/ 13912 /G, Dated 7th February, 2017

Copy to:

1. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Joint Registrar (Protocol), Gauhati High Court, Guwahati
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (Protocol), Gauhati High Court, Guwahati.
8. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
10. ✓ The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
11. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati.
12. The Caretaker, Judges' Guest House, Kharghuli, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar(Vig.)/Registrar(Admn.)/Registrar(Judl.), Gauhati High Court, Guwahati.


REGISTRAR GENERAL